

**GOVERNMENT OF INDIA  
EXTERNAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1066

ANSWERED ON:01.03.2000

VISIT OF US PRESIDENT .

AJAY SINGH CHAUTALA;C. KUPPUSAMI;GADDE RAMAMOCHAN;M.V.V.S MURTHI;MOINUL HASSAN AHAMED;P.C. THOMAS;RIZWAN ZAHEER KHAN;S. JAGATHRAKSHAKAN;SHIVAJI MANE;VENKATA KRISHNAM RAJU UPPALAPATI

**Will the Minister of EXTERNAL AFFAIRS be pleased to state:**

- (a) whether the proposed visit of US President Bill Clinton has been finalised;
- (b) if so, the details of countries where he would visit during his south Asia tour;
- (c) the details of issues likely to be discussed by the Government with the US President during his visit to India;
- (d) the details of protocol agreements are likely to assigned during his visit;
- (e) whether any treaty for anti-terrorist activities is also to be signed between the two countries;
- (f) whether any Joint Working Group is likely to be set up for working together on common interests, bilaterally and multilaterally; and
- (g) if so, the details thereof?

**Answer**

MINISTER OF EXTERNAL AFFAIRS (SHRI JASWANT SINGH)

- (a) President Clinton of the United States is scheduled to visit India from March 20, 2000 for five days.
- (b) The US Government has announced that the US President will also make a one-day visit to Bangladesh, along with his visit to India. The US Government has stated that no decision has been taken regarding any other stops during this visit.
- (c) & (d) Both sides have expressed the view that the visit by President Clinton to India should pave the way for a qualitatively new, closer and more broad-based relationship between the two countries. Towards this end, the two sides will discuss all issues of mutual interests as well as measures for further increasing their understanding on political and security matters and intensifying mutually beneficial co-operation in trade and investment, energy and environment, science and technology, education and culture, counter terrorism and narcotics control.
- (e) India and the United States have recently set up a Joint Working Group on Counter-terrorism to intensify bilateral co-operation in combating the menace of terrorism
- (f) & (g) In addition to the Joint Working Group on Counter-terrorism, the two sides are also in the process of setting up a Joint Working Group for co-operation in energy and environment sectors.